

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/62/2017  
NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1  
NAME OF THE RESPONDENT(S) : MEENACHIL HOTELS & RESORTS  
PVT.LTD.&14OTHS  
UNDER SECTION : 241/242

*Madhuran*

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
M. MADHURAM	REPRESENTATION BY WHOM PETITIONER	

M. MADHURAM	ASSOCIATE - PETITIONER	<i>Madhuran</i>
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**ORDER**

Counsel for Petitioner present. No representation on behalf of the Respondent.  
Counsel for the Petitioner submitted that the parties are exploring the possibilities of  
settlement and prayed for time. At request, time is enlarged. Put up on **16.01.2018** at  
**10.30 A.M.**

ghk

*-sel-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)